

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 202**

TO BE ANSWERED ON THE 3RD FEBRUARY, 2021/ MAGHA 14, 1942 (SAKA)

VIOLATION OF HUMAN RIGHTS

202. SHRI RAJEEV SATAV:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government observed human rights day recently;

(b) if so, the details thereof;

(c) whether Government and the National Human Rights Commission (NHRC) have registered cases against police personnel regarding violation of human rights and atrocities against people in the country; and

(d) if so, the number of such cases registered by Government and the NHRC separately and the action taken against the guilty personnel during each of the last three years and the current year, crime-wise and State-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) & (b) : National Human Rights Commission (NHRC) observed the Human Rights Day on 10th December, 2020 by strictly adhering to the Covid-19 protocol, through web-mode.

(c) & (d): As per the Seventh Schedule of the Constitution of India 'Police, Public order and maintenance of law and order are State subjects and State Governments are responsible for the prevention, detention, registration and investigation of crime and for prosecuting the offenders. However, NHRC registers cases for the alleged violation of human rights under the Protection of Human Rights Act, 1993 and a statement showing state-wise details of the cases registered by NHRC on complaints about alleged violation of human rights by the police during last 03 years and current year upto 15/01/2021 is placed at Annexure-A. During this period, NHRC has recommended monetary relief of Rs.20.42 crores in 784 cases, disciplinary action in 48 cases and prosecution in 01 (one) case.

**STATEMENT SHOWING NO. OF CASES REGISTERED UNDER POLICE
CATEGORY**

State/UT Name	2017-2018	2018-2019	2019-2020	2020-2021 upto 15.01.2021
ANDHRA PRADESH	281	359	468	384
ARUNACHAL PRADESH	12	13	11	13
ASSAM	93	73	48	32
BIHAR	1300	1460	823	562
GOA	5	15	13	5
GUJARAT	282	373	206	136
HARYANA	1188	1126	753	408
HIMACHAL PRADESH	45	43	29	16
JAMMU & KASHMIR	30	29	21	49
KARNATAKA	211	264	158	175
KERALA	103	132	61	36
MADHYA PRADESH	714	722	471	341
MAHARASHTRA	581	574	385	246
MANIPUR	19	23	11	12
MEGHALAYA	8	4	5	5
MIZORAM	7	4	1	1
NAGALAND	4	4	2	3
ODISHA	395	394	200	229
PUNJAB	282	410	222	125
RAJASTHAN	1076	919	528	352
SIKKIM	1	3	1	0
TAMIL NADU	530	843	769	575
TRIPURA	9	22	7	7
UTTAR PRADESH	15426	16414	9417	5388
WEST BENGAL	389	476	299	231
ANDAMAN & NICOBAR	10	11	6	3
CHANDIGARH	45	56	17	14
DADRA & NAGAR HAVELI	7	7	1	1
DAMAN & DIU	8	8	6	1
DELHI	1997	2065	1330	940
LAKSHADWEEP	0	1	3	0
PUDUCHERRY	32	36	23	20
CHHATTISGARH	175	184	128	85
JHARKHAND	506	473	264	222
UTTARAKHAND	418	465	246	156
TELANGANA	172	291	266	288
ALL OVER INDIA	20	41	26	67
FOREIGN COUNTRIES	10	5	4	2
GRAND TOTAL	26391	28342	17229	11130